

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/8327/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara Mankachar.

Dated Guwahati, the <sup>th</sup> 27 September, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/1070/E, dated 21.09.2023.

Sir,

With reference to the above, I am directed to inform you that **station leave permission, from the evening of 30.09.2023, till the morning of 03.10.2023**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-71/2004/8328/A, dated** , 27-09-23

Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
